

20. Newspapers may expose misuse of diplomatic immunity:
21. Investigative Journalism, its norms and parameters:
22. Confidence to be respected:
23. Caution in criticising judicial acts:
24. Newspapers to avoid cross-commercialism:
25. Plagiarism:
26. Unauthorised lifting of news:
27. Non-return of unsolicited material:
28. Advertisements:
29. Communal writings:
30. Financial news reporting:
31. Election coverage - pre/exist poll surveys:
32. Coverage of militant handouts:
33. AIDS related reporting:

#### Expansion of MTNL

1850. DR. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Union Government propose to undertake the expansion programme of MTNL during 1996-97; and

(b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) It is planned to provide 5.0 lakhs New Telephone connections in MTNL during 96-97 (2.5 lakhs each in Delhi and Bombay) subject to generation of adequate registered demand for new telephones

#### Steel Plant in Private Sector

1851. DR. ARUN KUMAR SARMA : Will the Minister of STEEL be pleased to state :

(a) whether the Government of Assam has submitted any proposal to the Union Government for the issuance of letter of intent for setting up of steel plants in the private sector.

(b) if so, the details thereof; and

(c) the names of private companies approved by the Government?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c) No proposal has been received from the Government of Assam for issuance of letter of intent for setting up of steel plants in the private sector. Approval of the

Union Government for Industrial Licence is required only if the project is proposed to be located within 25 kms. from the periphery of the standard urban area limits of a city having a population of more than 10 lakhs according to the 1991 Census and is also not located within the areas designated as 'industrial area' by State Government before July 25, 1991

#### Promotion of Tourist in Orissa

1852. SHRI SOUMYA RANJAN : Will the Minister of TOURIST be pleased to state :

(a) whether the Government have formulated any scheme to encourage the tourism in Orissa.

(b) if so, the details thereof:

(c) whether the Government propose to reduce air fares to encourages tourism; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b). Promotion of Tourism is primarily the responsibility of the State Government. However, Department of Tourism, Government of India provides Central Financial Assistance for the development of tourism to the State/Union Territory Governments on the receipt of specific projects, based on their merits, inter se priority and availability of funds

During the first four years of the VIII Plan, Government of India has sanctioned Rs. 449.06 lakhs to Orissa for the promotion/development of tourism. In consultation with the State Government of Orissa, 3 projects have been identified for central financial assistance in 1996-97.

(c) and (d). The Government has no proposal to reduce air fares of the Indian Airlines

#### Expansion of Khetri Smelter and Refinery Projects

1853. SHRIMATI VASUNDHARA RAJE : Will the Minister of MINES be pleased to state :

(a) whether the Government propose to expand Khetri Smelter and refinery project

(b) if so, the details thereof and the expenditure likely to be incurred thereon

(c) whether the Hindustan Copper Limited has formulated any plan in this regard

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) No Sir

(b) to (e) Hindustan Copper Limited (HCL) has formulated a plan for expansion of Khetri Smelter and